

14

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CCP 100/94
in
O.A. 1050/93

New Delhi this the 16th day of August, 1994.

Hon'ble Mr Justice S.K.Dhaon, Acting Chairman.
Hon'ble Mr B.N.Dhoundiyal, Member(A)

Shri K.S. Chaubey
S/O Shri BalDev Chaubey
R/O K-290 Sector 9,
Vijay Nagar,
Ghaziabad.

... Petitioner.

vs.

Shri Masihuzzaman
General Manager,
Northern Railway,
Headquarters, Baroda House,
New Delhi.

... Respondent.

ORDER

Justice S.K.Dhaon, Acting Chairman(Oral)

The affidavit of compliance shows that the judgment dated 21.09.1993 has been substantially complied with. Therefore, nothing survives in this application. It is dismissed. Notice issued to the respondent is discharged. No costs.

B.N.Dh
(B.N.Dhoundiyal)

/sds/

Member(A)

S.K.D
(S.K.Dhaon)
Acting Chairman.